

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 12 of 2013  
In Appeal Nos. 26, 27, 28 of 2009**

**Dated : 20<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co. of  
Orissa & Ors.**

**....Review Petitioner (s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Review Petitioner(s): Mr. Buddy A Ranganadhan  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : -**

**ORDER**

The learned counsel for the Review Petitioner submits that some of the Respondents have not yet been served and he seeks some time to effect service on those Respondents.

Post the matter on **4<sup>th</sup> October, 2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/vt